

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2008

CRLMP.NO(s). 6413

(From the judgement and order dated 22/11/2007 in CRLA No. 103/2006
of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

SURAT SINGH PANWAR

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

WITH CRL.M.P.8385/2008 (C/Delay in filing SLP and office report)

Date: 15/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. Birendra Das, Adv.
 Mr. Sanjib Dutta, Adv.
 Mr. Ashiesh Kumar, Adv.
 Mr. Naseem Akhtar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Exemption from surrendering is already granted by the
Hon'ble the Chamber Judge. Call for record and proceedings so as
to reach this Court by the end of July, 2008.

Place the matter in the month of August, 2008.

[Charanjeet Kaur]
Court Master[Vinod Kulvi]
Court Master